

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.117/2004
M.A.No.1933/2004
O.A. No 2841/2002

New Delhi, this the day 19th day of November 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

G.S. Tawarmalani
C-40 (GF), Shivalik, Near Malviya Nagar,
New Delhi-10017. applicant.
(Applicant in person)

Versus

Secretary to Government of India,
Ministry of Urban Development & PA
Nirman Bhawan,
New Delhi-110011 Respondents.
(By Advocate : Shri S.A. Singh for Shri R.N. Singh)

ORDER (ORAL)

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (J) :

Learned counsel for the respondents stated that Hon'ble High Court of Delhi in Writ Petition (Civil) No.8234/2004 stayed the operation of Tribunal's order dated 18.7.2003, a copy of which is placed on record.

2. In this view of the matter, these proceedings are dropped with liberty to the applicant to revive the same along with MA 1933/2004 at the appropriate stage. Notice is discharged.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

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